भारत सरकार

वित्त मन्त्रालय, राजस्व विभाग केन्द्रीय उत्पाद शुल्क एवं सीमा शुल्क बोर्ड केन्द्रीय राजस्व नियन्त्रण प्रयोगशाला हिल साइड रोड, पूसा, नई दिल्ली — 110012



Government of India

Ministry of Finance, Department of Revenue Central Board of Excise & Customs

Central Revenues Control Laboratory

Hillside Road, Pusa, New Delhi - 110012 Tel.-01125847926/25843494/25843499; Telefax-01125843495

Dated, the 20th April, 2017

C.No.720-Adm/Per/97/1383

To,

Ms. Ritu B. Tichkule, D/o Shri G.C. Jain, Surveyor, 81, Sanichri Hills, Near Bunglow School, Sagar (M.P)- 470002.

Sub:- Notice under Rule 12(2) of CCS (Leave) Rules-regarding.

Whereas you are unauthorisedly absent from duty at GOAW, Neemuch w.e.f 28.11.2005 without getting your leave sanctioned and, as such, you have been absent from duty for a continuous period exceeding five years. As such, in terms of sub-rule (2) of Rule 12 of the CCS (Leave) Rules, 1972, you appear to have deemed to have resigned from the Government service. Whereas, therefore, as per proviso to said sub-rule (2), vide notice of even no. dated 30.03.2017, you were called upon to explain the reasons for your absence from duty w.e.f 28.11.2005, within 10 days, i.e., by 09.04.2017. Whereas you failed to furnish any explanation till 09.04.2017 and, vide notice of even no. dated 12.04.2017, you were given another opportunity to submit your explanation, if any, latest by 19.04.2017. However, you have failed to furnish any explanation till date. Now, therefore, you are given this last and final opportunity to explain the reasons for your absence from duty w.e.f 28.11.2005, within 03 days, i.e., by 23.04.2017, failing which it will be presumed that you have no explanation to offer and the matter shall be decided ex-parte with reference to available records, without any further reference to you.

(Sandeep Prakash)
Director(RL)

Copy forwarded for information and necessary action:-

- 1. The General Manager, GOAW, Neemuch.
- 2. The Chemical Examiner (Incharge), GOAW, Neemuch.
- 3. The Web Manager, CBEC, New Delhi -with a request to upload this notice on the CBEC website.